

[Shri N. Dandekar]

"It will be armed . . ." another military expression:

"It will be armed with adequate powers"

**Mr. Chairman:** I hope the hon. Member is likely to take some more time.

**Shri N. Dandekar:** Yes, Sir.

**Mr. Chairman:** In that case, he might continue his speech the next day. Now we will take up Private Members' Business.

14.30 hrs.

#### PRIVATE MEMBERS' BILLS AND RESOLUTIONS COMMITTEE

##### FIFTIETH REPORT

**Shri Hem Raj (Kangra):** Sir, I beg to move:—

"That this House agrees with the Fiftieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18th November, 1964."

**Mr. Chairman:** The question is:

"That this House agrees with the Fiftieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18th November, 1964."

*The motion was adopted.*

**Mr. Chairman:** Bills to be introduced Maharajkumar Vijaya Ananda . . . Absent.

14.31 hrs.

#### CONSTITUTION (AMENDMENT) BILL\*

(Amendment of the Seventh Schedule).

**Shri Balkrishna Wasnik (Gondia):** Sir, I beg to move for leave to intro-

duce a Bill further to amend the Constitution of India.

**Mr. Chairman:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**Shri Balkrishna Wasnik:** Sir, I introduce the Bill.

**Mr. Chairman:** Shri Malaichami. Absent.

**Shri D. S. Patil (Yeotmal):** On behalf of Shri Malaichami can I introduce the Bill?

**Mr. Chairman:** Has he been given the authority?

**Shri D. S. Patil:** No.

**Mr. Chairman:** Then he cannot do so. Shri A. S. Saigal... Absent. Shri Yashpal Singh.

14.31½ hrs.

#### HIRE-PURCHASE BILL\*

**Shri Yashpal Singh (Kairana):** Sir, I beg to move for leave to introduce a Bill to amend the law relating to the hire-purchase of goods.

**Mr. Chairman:** The question is:

**Shri Yashpal Singh:** Sir, I introduce a Bill to amend the law relating to the hire-purchase of goods."

*The motion was adopted.*

**Shri Yashpal Singh:** Sir, I introduce the Bill.

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